Annexure-7

Name of the corporate debtor: Shree Gopinath Paper Mills Private Limited; Date of commencement of CIRP: 20.06.2024; List of creditors as on: 15.10.2024

List of Operational creditors (Government Dues)(Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Assistant Commissioner CGST & CE Division Surendranagar		30.07.2024	72,13,759.00	72,13,759.00	Statutory Dues	0	0	No	-	0	0	0	0	Amount admitted provisionally
2	Deputy Commissioner Income Tax, Ahmedabad		21.08.2024	8,22,811.00	8,22,811.00	Statutory Dues	0	0	No	-	0	0	0	0	Amount admitted provisionally
	Total			80,36,570.00	80,36,570.00										